

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:5932
ANSWERED ON:29.04.2015
SPECTRUM SHARING AND AGR
Chaudhary Shri C.R.;Joshi Shri Pralhad Venkatesh

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has released a consultation paper on Adjusted Gross Revenue (AGR) in the licence agreement for provision of proposed AGR of telecom and internet services;
- (b) if so, the details thereof, along with the outcome therefrom;
- (c) the definition of AGR in the ISP licence agreement for provision of internet services;
- (d) whether the Government has allowed or proposes to allow the telecom companies to share all categories of spectrum; and
- (e) if so, the details thereof and the additional revenue likely to be raised therefrom?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) No Madam.
- (b) Not applicable in view of the (a).
- (c) As per Annexure.
- (d) & (e) The Telecom Regulatory Authority of India (TRAI) has issued Recommendations on 'Guidelines on Spectrum Sharing' on 21st July, 2014. These recommendations are under consideration.